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SLP(C)No. 22867 OF 2003
ITEM No.64

Court No. 2

SECTION XV
A/N MATTER

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Civil) No.22867/2003
(From the judgment and order dated 13/10/2003 in CRP 799/01
of The HIGH COURT OF RAJASTHAN AT JAIPUR)

MADAN LAL BOHRA

Petitioner (s)

VERSUS

RATANI DEVI & ORS.
(With prayer for interim relief and office report)
With
SLP(C)No.22954/2003 (with prayer for interim relief)

Respondent (s)

Date : 16/02/2004 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S. RAJENDRA BABU
HON'BLE MR. JUSTICE G.P. MATHUR

For Petitioner (s)

Mr. Shiv Sagar Tiwari, Adv.

M/s Manendra Pratap Singh, Umesh Babu Chaurasia,
Adv.

For Respondent (s) Mr. Sushil Kumar Jain, Adv.

M/s. Pratibha Jain, AP Dhamija, HD Thanvi,
Ram Niwas, LP Singh, Punit Jain, Adv.

UPON hearing counsel the Court made the following
O R D E R

Three weeks' time is granted for filing counter affidavit.

[Charanjeet Kaur]
Court Master

[Promila Nagpal]
Court Master